

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 449 OF 2008

Friday, this the 30th day of January, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

M.Mohammed Asref,
S/o Habeeb, Film/Video Editor,
Doordarshan Kendra,
Kudappanakkunnu,
Thiruvananthapuram.

... **Applicant**

(By Advocate Mr. Lal K Joseph)

versus

1. UOI rep. By Secretary,
Ministry of Information & Broadcasting,
New Delhi
2. Prasar Bharathy(Broadcasting Corporation of India)
New Delhi rep. by its Chief Executive Officer.
3. The Director General,
Prasar Bharathy(Broadcasting Corporation of India)
Doordarshan Kendra, New Delhi.
4. The Director, Doordarshan Kendra,
Kudappanakkunnu, Thiruvananthapuram-43.
5. M.C. Surendrakumar,
Film/Video Editor,
Doordarshan Kendra, Ranchi.

... **Respondents**

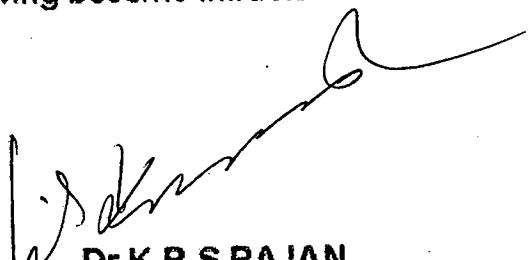
(By Advocate Mr. N.N. Sugunapalan, Sr, with Mr.S. Sujin(R1-4)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

In view of the order in OA 757/08, this OA has become
infructuous. Accordingly, OA is closed as having become infructuous.

Dated, the 30th January, 2009.


**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**